

Sl. No.	Name of Project	Project cost (\$ Mil)	Loan amount (\$ Mil)	Effective Date of Agreement	Date of closing of Agreement
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### II. I.F.A.D. Assistance

1	Bhima Irrigation Project*	100.0	50.00	Dec. 79	Dec. 1986
2	Rajasthan Cannal Stage-I (Phase-II)	110.0	55.00	March 80	March 1986
3	Madhya Pradesh Irrigation Project (Co-financing with IDA)	232.10	25.00	June 81	June 1987

### III. U.S. A. I. D. Assistance

1	Gujarat Medium Irrigation Project (Co-financing with IDA)	215.50	30.00	Oct. 78	June 1984
2	Rajasthan Madium Irrigation Project	58.00	35.00	Sept. 80	June 1985

#### Revision of Master Plan for Delhi

2478. SHRI H. K. L. BHAGAT:

SHRI RAM VILAS PASWAN:

SHRI RAMAVATAR SHASTRI:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the steps being taken to revise the Master Plan for Delhi;

(b) whether there is any involvement of representatives of people in regard to the same; and

(c) if so, in what manner?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Delhi Development Authority are in the process of formulating the Perspective Plan for Delhi for 1981—2001. The DDA have already set up a Perspective Planning Wing to undertake this work.

(b) and (c). The Advisory Council of the DDA under the chairmanship of Lt. Governor of Delhi which ad-

vises the Authority on matters relating planning and development of Delhi and preparation of the perspective plan, comprises besides official members, members of Parliament and non-officials. The DDA has also been conducting seminars on major issues involving experts, representatives of Government organisations and the public.

#### National Capital Region

2479. SHRI H. K. L. BHAGAT:

SHRI SATYENDRA NARAIN SINHA:

Will the Minister of WORKS AND HOUSING be pleased to state the steps being taken by Government to implement the objectives of the National Capital Region?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): The National Capital Region Plan which was approved in September, 1973 by a High Powered Board envisages the orderly development of Delhi and the surrounding areas in the States of Rajasthan, U.P., and Har-yana within the delineated region and the development of identified ring

towns in these states. The Plan envisages the balanced development of region and dispersal of economic activities in self-contained regional towns restructuring of the regional transport network and the integrated development of land and infrastructure. 18 towns situated in the corridors of the States of U.P./Haryana & Rajasthan have been identified as ring towns in this scheme. At present, out of these 18 ring towns only 5 towns viz: Meerut and Hapur (in U.P.) Gurgaon & Panipat (in Haryana) and Alwar (in Rajasthan); are being developed under a Central sector scheme. The Central loan assistance is restricted to 50 per cent of the cost of the approved projects subject to the provision of matching funds by the State Government. A sum of Rs. 7.13 crores has been disbursed till the end of March, 1981. The scheme has been continued during the Sixth Plan period and a sum of Rs. 10 crores has been provided in the Plan budget under the central sector. Measures are under consideration to revitalise the plan for the region and provide for an effective coordination machinery.

#### **Norms for Allocating Imported Edible Oil to Vanaspati Industries**

2480. SHRI SATYASADHAN CHAKRABORTY: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) what is Government's criteria and norms for allocating imported edible oil to vanaspati industries;

(b) the list of vanaspati industries who are going to be allocated imported edible oil this year; and

(c) a list of the black listed vanaspati industries, if any?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) At present 60 per cent of the requirements of oil needed for manufacture of va-

naspati are being allotted from the stock of imported oil to each vanaspati unit on the basis of its average monthly production during the Oil Year 1980-81, i.e. November, 1980—October, 1981.

(b) of the 90 installed units, about 81 are at present being allotted imported oil. The rest either have suspended production or are in the process of installation or manufacturing only industrial hard oil for manufacture of soap. A list of the units is attached.

(c) Does not arise.

#### **Statement**

S. No. Name of the factory

#### *Punjab*

- 1 Amrit Banaspati Co., Rajpura
- 2 Amritsar Oil Works, Amritsar
- 3 Kishen Chand, Ludhiana
- 4 Markfed Vanaspati, Khana
- 5 Nav Bharat Banaspati, Doraha
- 6 Oswal Vanaspati & Allied Ind., Ludhiana
- 7 Oswal Vanaspati & Gen. Ind., Ludhiana
- 8 Mahavir Vanaspati Co., Kharar (Ranbir Chemicals, Kharar)
- 9 Sangrur Vanaspati Mills, Sangrur

#### *J. & K.*

- 10 K.C. Vanaspati, Jammu
- 11 Kashmir Vanaspati, Jammu
- 12 S.G. Veg. Prod., Yamunanagar
- 13 Haryana Vanaspati, Kundli
- 14 Keeran Vegetable Prod., Bhiwani
- 15 Markanda Vanaspati, Shahabad

#### *Delhi*

- 16 D.C.M. Chem. Works, Delhi
- 17 Ganesh Flour Mills, Delhi

#### *U.P.*

- 18 Amrit Banaspati, Ghaziabad
- 19 Hindustan Lever Ltd., Ghaziabad
- 20 Jain Shudh Vanaspati, Ghaziabad
- 21 Modi Vanaspati, Modinagar
- 22 Prag Vanaspati Prod., Aligarh